

Name of the Corporate Debtor: Padmadevi Sugars Limited (IN LIQUIDATION) CIN : U15421W1999PLC029913
 Date of commencement of CIRP: 15th October 2018; Date of commencement of Liquidation: 20th April 2021

LIST OF STAKEHOLDERS as on 3rd March 2026, NCT taken on record date: 17th March 2026

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBI (Liquidation Process) Regulations, 2016

Annexure 7 - List of Other Stakeholders, if any/other than financial creditors and operational creditors

S No	Name of stakeholder	Category of stakeholder (preference shareholders/partners /others)	Details of Claim Received			Details of Claim Admitted					Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount Covered by Guarantee	% share in total amount of claims admitted					Amount of Contingent claim
NIL															

Amount in Rs.

FOR PADMADEVI SUGARS LIMITED


 S. Rajendran

Liquidator

Regn. No. IBI/IPA-002/IP-N000098/2017-18/10241